

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 16th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

APPEAL No. 239 of 2012

Amausi Industries Association & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ...Respondent (s)**

Appeal No. 240 of 2012

Chamber of Industries Gorakhpur & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Appeal No. 241 of 2012

Rania of Industries Association & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Appeal No. 242 of 2012

Association of Steel Rolling Mills & Furnaces & Ors..... Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Appeal No. 243 of 2012 & IA No. 427 of 2012

Association of Steel Rolling Mills & Furnaces & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): **Mr. Buddy A. Ranganadhan**
Mr. Sanjay Singh for R.1
Mr. Amit Kapoor &
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for
R.2 & R.3

ORDER

The learned counsel for the Respondent – Distribution licensee is filing the reply today and he has already served a copy of the same on the learned counsel for the Appellant.

At the request of the learned counsel for the parties, post the matters for further hearing on **24.01.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs